

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 30-08-2018  
Time: 12 Noon

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep.,by its Partner N.Elango Kachakanoor (P.O) Salem <b>Vs</b> The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others	M/s.V.Suthakar <b>Counsel for Applicant</b>  M/s. Syed Nurullah Sheriff for R1,R2 M/s. E.Manoharan for R3 & R4	For Reply of R1 ,R3, R4

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.247 of 2017 (SZ)	Sudhan Sivasubramanian, Teynampet, Chennai <b>Vs</b> Central Institute of Brackish Aquaculture, Rep.,by its Director, Raja Annamaliapuram, Chennai and 5 others	M/s. C. Uma <b>Counsel for Applicant</b>  Mr. E. Manoharan for R4, R5 Ms. H. Yasmeen Ali for R6	MoA of R1 to R3 For reply of R4 to R6

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar